

## **BUSINESS ADVISORY COMMITTEE**

(Seventeenth Lok Sabha)

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### **NINETEENTH REPORT**

(Presented on 10.2.2021)

The Business Advisory Committee held a sitting on Tuesday, the 9<sup>th</sup> February, 2021.

2. The Committee recommended the allocation of time to the following items of business as shown against each of the following:-

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|---|----------------|
| (1) Statutory Resolution seeking disapproval of the Commission for Air Quality Management in National Capital Region and Adjoining Areas Ordinance, 2020 (No. 13 of 2020) promulgated by the President of India on 28th October, 2020 and consideration and passing of the Commission for Air Quality Management in National Capital Region and Adjoining Areas Bill, 2021- <b>To replace an Ordinance.</b> | <b>4 Hours</b> |
| (2) Statutory Resolution seeking disapproval of the Arbitration and Conciliation (Amendment) Ordinance, 2020 (No. 14 of 2020) promulgated by the President of India on 4th November, 2020 and consideration and passing of the Arbitration and Conciliation (Amendment) Bill, 2021- <b>to replace an Ordinance.</b>   | <b>2 Hours</b> |
| (3) Statutory Resolution seeking disapproval of the National Capital Territory of Delhi Laws (Special Provisions) Second (Amendment) Ordinance, 2020 (No. 15 of 2020) promulgated by the President of India on 30th December, 2020 and consideration and passing of the National Capital Territory of Delhi Laws (Special Provisions) Second (Amendment) Bill, 2021 - <b>To replace an Ordinance.</b>       | <b>2 Hours</b> |
| (4) Resolution seeking disapproval of the Jammu and Kashmir Reorganisation (Amendment) Ordinance, 2021 (No. 1 of 2021) Promulgated by the President of India on 7th January, 2021 and consideration and passing of the Jammu and Kashmir Reorganisation (Amendment) Bill, 2021- <b>To replace an Ordinance.</b>   | <b>3 Hours</b> |

**NEW DELHI;**  
**9<sup>th</sup> February, 2021**  
**Magha 20, 1942 (Saka)**

**Om Birla**  
**Chairperson,**  
**Business Advisory Committee.**